

**HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

TENDER NOTIFICATION

ROC No.136/2024 – STY.,

Sealed quotations are invited for supply of “**381 PAIRS OF MALE SHOES, 762 PAIRS OF SOCKS AND 254 PAIRS OF FEMALE SHOES (BRANDED QUALITY)**”, on credit basis.

The intending bidders may submit their sealed quotations by mentioning the basic price and GST or any other tax separately, along with samples to the undersigned superscribing “Quotations for supply of **SHOES AND SOCKS**” during the office hours, between 10.30 a.m. to 5.00 p.m. on or before **28.02.2024**.

The successful bidder is required to supply the required quantity in various sizes and for that purpose has to depute their representative to Stationery Section and take instructions from the Section Officer with regard to sizes, with lace/without lace etc., and should follow the same while executing the purchase order.

The **REGISTRY** reserves the right to accept or reject any or all the quotations without assigning any reason.

HYDERABAD,
DT: 14-02-2024


14/2/2024
REGISTRAR (MANAGEMENT)